

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 3060
TO BE ANSWERED ON 05.12.2016

Academic Performance Index

3060. SHRI V. ELUMALAI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission is likely to further amend regulations regarding Academic Performance Indicators (API);

(b) if so, the details thereof;

(c) whether the Government is aware that API scores would not be the benchmark for promotions; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. MAHENDRA NATH PANDEY)

(a) & (b). No, Madam. There is no such proposal with University Grants Commission (UGC) to further amend regulations regarding Academic Performance Indicators (API). The last amendments to APIs was effected through the notification of the 4th Amendment to the UGC (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education), Regulations, 2016 dated 11th July, 2016.

(c) & (d) No, Madam. API scores are mandatory qualifying benchmarks for Career Advancement Scheme and for direct recruitment of teachers and other academic staff in Universities and Colleges.
